

**Study on the Affairs of Gandhigram Institute of Rural Health and Family Welfare, Ambathurai, Tamil Nadu**

1196. SHRI A. NALLASIVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Government have constituted an assessment committee to study the affairs of Gandhigram Institute of Rural Health and Family Welfare, Ambathurai, Tamil Nadu, which serves as a central institute for the southern States;

(b) if so, what are the details of the committee report and action taken by the Union Government thereon;

(c) whether it is a fact that the Union Government conducted an enquiry during January-February, 1984 and September 1988 into the affairs of this institute; and

(d) if so, what are the details of the enquiry report and action taken by the Union Government to save the Institute and its staff?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED Masood): (a) and (b) In 1971, Govt. of India constituted a Team to assess the work of the Institute. After examination of the recommendations of the Team, the Government decided that there should be an integrated teaching faculty for the Regional Family Welfare Training Centre, Diploma Course in Health Education and the Central Unit. These Units will be served by an Integrated Administrative Unit.

(c) and (d) In 1984, a thorough enquiry and special audit were conducted by an audit party deputed by Director (FW), Government of Tamil Nadu and the Audit Party gave a satisfactory report that there was no mis-management of grant-in-aid released by the Government. In September, 1988, Government of Tamil Nadu has deputed a Study Team consisting of two Senior Officers

of the Medical Department to study issues relating to service conditions and Welfare of the staff of the Gandhigram Institute of Rural Health and Family Planning and suggest measures to be taken for improving the same. The study team had submitted their report to the Government of Tamil Nadu and action is being taken to place this report before the Board of Trustees of Gandhigram Institute for a decision.

**Manipulation of figures by AIR India to show Profit**

1197. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to the press report which appeared in MIDDAY, Bombay of the 7th January, 1990 about alleged manipulation of figures by Air India to show profit; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) Accounts of Air India for the year 1988-89 have been verified and certified by two independent professional firms of chartered accountants and certified by the Member, Audit Board and Ex-Officio Director of Commercial Audit on behalf of the Comptroller and Auditor General of India.

**Review of Airbus 320 deal**

1198. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided to review the Airbus-320 Aircraft purchase deal; and

(b) if so, what are the details in this regard?